

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/123/2016

NAME OF THE PETITIONER(S) : V. Janardhanan & 2 others

NAME OF THE RESPONDENT(S) : Signals and Systems (India) Private Limited & 6 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

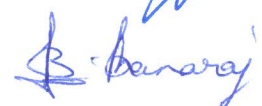
1. THIRIYAMBAK KANNAN

Counsel for
Respondents



2. B. Dhanaraj -

with me -



ORDER

Shri B Dhanaraj, counsel for petitioners present. Shri Thiriyambak Kannan, counsel for respondents present. Counsel for petitioners sought time for submitting arguments. Time extended at request. Put up on **06.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)